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**12.01 hrs.**

### **PAPERS LAID ON THE TABLE**

Title: Papers laid on the Table by members/ministers.

**THE MINISTER WITHOUT PORTFOLIO (KUMARI MAMATA BANERJEE):**

Sir, I beg to lay on the Table:-

(1)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Forest Management, Bhopal, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Forest Management, Bhopal, for the year 2002-2003.

(Placed in Library. See No. LT 8648/2003)

(2)(i) A copy of the Annual Report (Hindi and English versions) of the Central Pollution Control Board, for the year 2002-2003.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Pollution Control Board, for the year 2002-2003.

(Placed in Library. See No. LT 8649/2003)

**THE MINISTER OF WATER RESOURCES (SHRI ARJUN CHARAN SETHI):**

Sir, I beg to lay on the Table-

(1) A copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority, Indore, for the year 2002-2003, alongwith Audited Accounts.

(Placed in Library. See No. LT 8650/2003)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956: -

(i) Statement regarding Review by the Government of the working of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 2002-2003.

ii. Annual Report of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 8651/2003)

**श्रम मंत्री (डॉ. साहिब सिंह वर्मा) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-**

((Placed in Library. See No. LT 8652 to 8657/2003))

**THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI BRAJA KISHORE TRIPATHY): Sir, I beg to lay on the Table:-**

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Kudremukh Iron Ore Company Limited, Bangalore, for the year 2002-2003.

(ii) Annual Report of the Kudremukh Iron Ore Company Limited, Bangalore, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 8658/2003)

(b) (i) Review by the Government of the working of the MSTC Limited including its subsidiaries Ferro Scrap Nigam Limited, Kolkata, for the year 2002-2003.

(ii) Annual Report of the MSTC Limited including its subsidiaries Ferro Scrap Nigam Limited, Kolkata, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 8659/2003)

(c) (i) Review by the Government of the working of the Manganese Ore (India) Limited, Nagpur, for the year 2002-2003.

(ii) Annual Report of the Manganese Ore (India) Limited, Nagpur, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 8660/2003)

(d) (i) Review by the Government of the working of the Hindustan Steelworks Construction Limited, Kolkata, for the year 2002-2003.

(ii) Annual Report of the Hindustan Steelworks Construction Limited, Kolkata, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 8661/2003)

(e) (i) Review by the Government of the working of the National Mineral Development Corporation Limited, Hyderabad, for the year 2002-2003.

(ii) Annual Report of the National Mineral Development Corporation Limited, Hyderabad, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 8662/2003)

(f) (i) Review by the Government of the working of the Mecon Limited, for the year 2002-2003.

(ii) Annual Report of the Mecon Limited, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 8663/2003)

(g) (i) Review by the Government of the working of the Steel Authority of India Limited, New Delhi, for the year 2002-2003.

(ii) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 8664/2003)

(h) (i) Review by the Government of the working of the Sponge Iron India Limited, Hyderabad, for the year 2002-2003.

(ii) Annual Report of the Sponge Iron India Limited, Hyderabad, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 8665/2003)

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY): Sir, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under section 43 of the Airports Authority of India Act, 1994:-

(i) The Airports Authority of India (Travelling Allowance and Daily Allowance) Regulations, 2003 published in Notification No. AAI/PERS/EDPA/REG/2002 in Gazette of India dated the 7th July, 2003, together with an explanatory note.

(ii) The Airports Authority of India (Leave Travel Concession) Regulations, 2003 published in Notification No. AAI/PERS/EDPA/REG/2002 in Gazette of India dated the 14th July, 2003, together with an explanatory note.

(iii) The Airports Authority of India (House Building Advance) Regulations, 2003 published in Notification No. AAI/PERS/EDPA/REG/2002 in Gazette of India dated the 17th July, 2003, together with an explanatory note.

(iv) The Airports Authority of India (Gratuity) Regulations, 2003 published in Notification No. AAI/PERS/EDPA/REG/2002 in Gazette of India dated the 5th September, 2003, together with an explanatory note.

(2) Four statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 8666/2003)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Air India Limited, New Delhi, for the year 2002-2003.

(ii) Annual Report of the Air India Limited, New Delhi, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 8667/2003)

(4)(i) A copy of the Annual Report (Hindi and English versions) of the Airports Authority of India, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Airports Authority of India, New Delhi, for the year 2002-2003.

(Placed in Library. See No. LT 8668/2003)

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY): Sir, on behalf of Shri Ch. Vidyasagar Rao, I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Coffee Board, Bangalore, for the year 2002-2003, alongwith Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the Coffee Board, Bangalore, for the year 2002-2003.

(Placed in Library. See No. LT 8669/2003)

कृषि मंत्रालय में राज्य मंत्री (श्री हुक्मदेव नारायण यादव) : महोदय, मैं निम्नलिखित पत्र समा पटल पर रखता हूँ :-

(Placed in Library. See No. LT 8670 to 8681/2003)

संचार और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री अशोक प्रधान) : महोदय, मैं निम्नलिखित पत्र समा पटल पर रखता हूँ :-

(Placed in Library. See No. LT 8682 to 8683/2003)

Sir, on behalf of Shrimati Bhavnaben D. Chikhaliya, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the M.P. Ashok Hotel Corporation Limited, Bhopal, for the year 2002-2003.

(ii) Annual Report of the M.P. Ashok Hotel Corporation Limited, Bhopal, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 8684/2003)

(b) (i) Review by the Government of the working of the Dony Polo Ashok Hotel Corporation Limited, Itanagar, for the year 1999-2000.

(ii) Annual Report of the Dony Polo Ashok Hotel Corporation Limited, Itanagar, for the year 1999-2000, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(c) (i) Review by the Government of the working of the Dony Polo Ashok Hotel Corporation Limited, Itanagar, for the year 2001-2002.

(ii) Annual Report of the Dony Polo Ashok Hotel Corporation Limited, Itanagar, for the year 2001-2002, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item Nos. ( b and c ) of (1) above.

(Placed in Library. See No. LT 8685/2003)

(3)(i) A copy of the Annual Report (Hindi and English versions) of the Kalakshetra Foundation, Chennai, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kalakshetra Foundation, Chennai, for the year 2002-2003.

(Placed in Library. See No. LT 8686/2003)

(4)(i) A copy of the Annual Report (Hindi and English versions) of the National Culture Fund, New Delhi, for the year 2001-2002, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Culture Fund, New Delhi, for the year 2001-2002.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library. See No. LT 8687/2003)

(6)(i) A copy of the Annual Report (Hindi and English versions) of the Lalit Kala Academy, New Delhi, for the year 2001-2002, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of Lalit Kala Academy, New Delhi, for the year 2001-2002.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library. See No. LT 8688/2003)

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